## **Declaration of Assets and Liabilities**

Year-2022

I, Amit Kumar, son of Sri Uma Kant Singh, aged 40 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

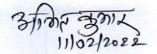
## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	<b>Spouse</b> Simpal Kumari	Dependant- 1 Shubh Kumar singh. (Son)	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	Rs. 80,500/-	Rs. 27,800/-	Rs.2,080/-	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch A/C Balance- Rs. 9,95,414/- (Approx.) (2) Two F.D Approx. Valuation of Rs.1,56,554/- (3) Members ship A/C in Co-operative—Banking—	(1)SBI A/C in Bihar Vidhan Mandal A/C Balance- Rs. 4,00,000/- (Approx.) (2) Two F.D Appro.	Minor A/C in SBI Bihar Vidhan Mandal A/C Balance - Rs3,000/- (Approx.)	Nil	Nil
		Society LTD A/C Balance Rs.16,086/-(Approx)	Valuation of Rs.1,54,680/- (3)SBI A/c in Marufgunj Patna City A/C Balance- Rs.16,00,000 /- (Approx)			
(iii)	Bonds, Debentures and Shares in companies	(1)Sahara India FD Rs. 16,000/- (2)Share Capital of Rs. 10,000/- of Co- operative Banking Society LTD.	Nil	Nil	Nil	Nil
(iv)	Other financial	(1)LIC Money Back Policy of Rs. 1,00,000/- and	LIC Money Back Policy of Rs.	LIC Education Annuity Policy		
	institutions, NSS, Postal Savings, LIC Policies, etc	10,00,000/- (2) K.V.P (Post Office) 60,000 (3) R.D in Post Office of Rs.2,000/- Per Month for 5 years.	1,00,000/-and 5,00,000/-	Policy of Rs. 1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	details of Purchased on 2013		Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 100 gms (Approx.) of Rs. 5,00,000/- (Approx.)	15,00,000/- (Approx.)	Gold- 20 gms (Approx.) of Rs. 1,00,000/- (Approx.)		
			Silver -300 gms (Approx.) of Rs. 20,500/- (Approx.)	Silver -100 gms (Approx.) of Rs.6,500/- (Approx.)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.



## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	Nil	Nil	Nil	Nil	Nil
<i>(</i> : )	- Current market value		557.5			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 BHK Flat (Near AIIMS, Patna.)499 sQ Feet. Current Value. Rs.				
		6,00,000/- and 2 BHK Flat in Agamkuan Patna Approx of	Nil	Nil	Nil	Nil
		900 Sqft. Current Value of Rs. 25,00,000/-		±	a g a	
(v)	Others (such as interest in property)	Property of Hindu undivided Family (Ancestral Property)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2022  Rs.5,64,000.78/-		
(a)	(i) Loans from Banks	Housing Loan in SBI of Rs.17,50,000/-			
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		

	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil .		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.41,506/- Assessment Year 2021-2022. Pan No-APDPK2001H.	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1259								
Gender :-		M	M (M/F)					20		
Date of Birth	;-	0	5	0	1	1	9	8	2	(DD/MM/YYYY)
Class/Group	:-	С		(A	/B/C)					
Cadre	:- ]	Adr	ministr	ative C	Cadre,	Bihar L	_egisla	tive As	sembly	, Secretariat
				.g. B.A ar Secr	,		nistrati	ve Serv	ice,	
Home District	:-			Godda						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 31 2 3012

Name of Employee: Amit kumar.

Place: Patna.

Designation: Assistant.

Date:11.02.2022.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.